

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **03.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CA(CAA)/3(CHE)/2023  
NAME OF THE PETITIONER(S) : Kapil Mercantile Pvt Ltd and others  
NAME OF THE RESPONDENTS :  
UNDER SECTION : Sec 230-232 of CA, 2013

**ORDER**

The Applicant is represented by the Ld. Counsel Mr. Pawan Jhabakh through video conferencing mode.

List the matter before Regular Bench on **12.04.2023** for further hearing.



(SAMEER KAKAR)  
MEMBER (TECHNICAL)

MS



(SANJIV JAIN)  
MEMBER (JUDICIAL)